

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 395 of 2015 in DFR No. 1665 of 2015

Dated: 01st February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**RDM Care (India) Pvt. Ltd. Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for MPERC
Mr. Manoj Dubey for R-2

ORDER

Learned Counsel for the appellant/applicant prays for and is granted ten days' time to file rejoinder to the reply filed by the respondent side.

Post this matter for hearing on I.A. No.395 of 2015 on **18.03.2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

PR/SH